



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu.

Notification
Srinagar, the 09th Of August,2017

SRO 331.- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Mr Syed Basharat Rasool, Naib Tehsildar, Jhulla, Tehsil Uri District Baramulla to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdictions of District Baramulla.

Sd/-
(Abdul Majeed Bhat)
Secretary to Government
Department of LJ&PA.

NO: LD(P) 95/5-1-Bla

Dated: - 09 - 08 -2017

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Baramulla. This is with reference to his letter No.DCB/ 3236-37 dated:-07/08/2017.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7.s.c).


(Khurshid Ahmad Bhat)
Deputy Legal Remembrance,
Department of LJ&PA